

ITEM NO.11

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 3170/2023

VISHWANATH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhishek Sharma, AOR
Mr. Gaurav Agarwal, Adv.
Mr. Sarthak Kalra, Adv.

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.

Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Records awaited and four weeks time is required to complete
the translation of record as per letter of High Court.

List again on 14.08.2024.

PRADIP Y. LADEKAR
Registrar